

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 41

IA 2624/2024

In

C.P. (IB)/120(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **19.07.2024**

NAME OF THE PARTIES: INDIAN BANK

V/s

GF TOLL ROAD PRIVATE LIMITED

Section 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Adv. Anju Bhushan Gupta, Adv. Aditya Goel, Adv. Sanyam Gupta i/b ABG Lawyers & Solicitors for Applicant present. Mr. Rohit Gupta a/w Ms. Raghavi Sharma, Id. Counsel for the Respondent present.
2. Ld. Counsel for the Corporate Debtor submits that connected two matter are pending before another Court and they have moved an application before the Principal Bench, New Delhi to consolidate the matter in one Court. The matter is listed thereat at 26.07.2024.
3. List this matter for further consideration on 05.08.2024.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)
/NP/

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)